

(b) Yes, Sir. Total expenditure during the first three quarter was Rs. 12. 76 crores and another Rs. 5. 99 crores was expected to have been spent by 31st March, 1990. The details of

expenditure till December 31, 1989 are given in the Statement enclosed. (See below)

(c) Rs. 16. 32 crores have been earmarked for 1990-91 as special central assistance to Darjeeling Gorkha Hill Council. This includes Rs. 1. 67 crores which would become available for Darjeeling Gorkha Hill Council if an additional sum of Rs. 3. 33 crores is provided for the Hill Areas by the State Government.

Statement

Expenditure Report for Darjeeling Gorkha Hill Council Sub-Plan 1989-90

(Rs. in lakhs)

S. No.	Heads of Development!	Outlay till 31-12-89	Expenditure till 31-12-89
I.	Agriculture Development		212-32
II.	Animal Resource Development	57. 68	42-44
III.	Forestry...	157-81	35-14
IV.	Rural Development	73-00	71. 00
V.	Cooperation.. •	10-33	—
VI.	Industries	16000	57-47
VII.			120. 00
VIII.			450-00
IX.	Energy.....	20-00	—
X.			20. 00
XI.	Social & Community Services.	TOTAL:	48006 267-63
			1875 CC 127600

Manufacturing of T. V. Glass Shells by Taloja Unit of BEL

3010. SHRIMATI SARALA MAHESHWARI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Taloja Unit of Bharat Electronic Limited in Maharashtra possesses indigenous technology in the field of Black and White TV Glass shells, including i colour technology;

(b) if so, the reasons for proposed import of the said items; and

(c) whether Government propose to review the matter in order to 'give

opportunity to BEL, Taloja Unit to manufacture the said items, indigenously?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The Taloja unit of Bharat Electronics is manufacturing glass shells for Black & White TV picture-tubes. It does not possess the know-how or facilities for manufacture of glass shells for colour picture tubes.

(b) Import of Black & White glass shells is necessary as the annual production capacity of the Taloja unit is

not enough to meet the country's demand for this item. Import of glass shells for CPT is necessitated since there is no indigenous manufacturer for this item.

(c) There is no proposal to manufacture glass shells for colour picture-tubes at Taloja.

नेहरू युवा केन्द्र, बाड़मेर में बरती गयी अनियमितताएं

3011. श्रीमती सरला माहेश्वरी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को नेहरू युवा केन्द्र, बाड़मेर में श्री मगराज जैन को क्षेत्रीय समन्वयक के रूप में तथा श्री भुवनेश जैन को जिला युवा समन्वयक के रूप में नियुक्तियों और सेवा अवधि को बढ़ाये जाने में बरती गयी अनियमितताओं की जानकारी है ;

(ख) क्या यह सच है कि दोनों व्यक्ति पिता और पुत्र हैं और वे संस्थान में कदाचार और अनियमितताएं बरत रहे हैं ;

(ग) क्या यह भी सच है कि श्री भुवनेश जैन की अस्थायी सेवाएं 31 मार्च, 1990 को समाप्त हो जाने के बावजूद उनके पिता ने क्षेत्रीय समन्वयक के रूप में उसे उस पद पर गैरकानूनी रूप से रखा हुआ है ; यदि हां, तो इस संबंध में ब्यौरा क्या है ; और

(घ) क्या सरकार इस मामले में जांच करने के पश्चात् उचित कार्यवाही करने का विचार रखती है ?

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिमन भाई मेहता) (क) युवा कार्य में उनके अनुभव तथा प्रदत्त मान्यता को ध्यान में रखते हुए श्री मगराज जैन को नेहरू युवा केन्द्र संगठन द्वारा 1 मार्च, 1988 से

दो वर्ष की अवधि के लिए पुनः नियुक्त किया गया था तथा नेहरू युवा केन्द्र कार्यक्रमों के हित में उनकी सेवा 31 मार्च, 1991 तक बढ़ाई गई है।

जहां तक श्री भुवनेश जैन की बाड़मेर के जिला युवा समन्वयक के रूप में नियुक्ति का सम्बन्ध है, नेहरू युवा केन्द्र संगठन द्वारा श्री भुवनेश जैन सहित अब तक की गई सभी युवा समन्वयकों की नियुक्तियों की जांच करने के लिए एक समिति पहले ही गठित की गई है।

(ख) वे पिता और पुत्र हैं तथा उनके विरुद्ध शिकायतें प्राप्त हुई हैं।

(ग) जी, नहीं। श्री भुवनेश जैन को 1 अप्रैल, 1989 से दो वर्ष के ठेके पर नियुक्त किया गया था तथा उक्त ठेका 31 मार्च, 1991 को समाप्त होगा।

(घ) भाग (ख) के उत्तर में संदर्भ की जांच की जा रही है।

Extension to the Chairman of Indian Council of Historical Research

3012. SHRI KRISHAN LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the extension granted to Dr. Irfan Habib, the Chairman of the Indian Council of Historical Research, was in order in view of the lapse of a few months before the fresh appointment was made;

(b) what are the circumstances under which Government agreed to this unprecedented extension; and

(c) what action Government propose to take to terminate this extension?

THE MINISTER OF STATE IN THE, MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) to (c) The first term of Dr. Irfan Habib, as Chairman, Indian Council of Historical Research, was to end on September 7, 1989. In